

NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER	RECEIVED FROM THE PS TO HON'BLE PRESIDENT	VICE PRESIDENT/MEMBERS	DISPATCHED DATE ON WHICH	FINAL ORDERS	MISC ORDERS
1	ST/52052/2015	53135/2018	29/10/2018	25/10/2018	53135/2018	29/10/2018		
2	ST/53441/2015	53136/2018	29/10/2018	25/10/2018	53139/2018	29/10/2018	C/497/2010	
3	ST/54258/2014	53142/2018	29/10/2018	25/10/2018	53142/2018	29/10/2018	ST/54258/2014	
4	ST/50250/55392/2	53143-5314/2018	29/10/2018	53143-5314/2018	53143-5314/2018	29/10/2018	ST/50250/55392/2	
5	ST/54338/2014	53147/2018	31/10/2018	29/10/2018	53154/2018	29/10/2018	C/52436/2018	
6	ST/52429/2018	53152/2018	31/10/2018	29/10/2018	53153/2018	29/10/2018	C/52392/2018	
7	ST/54338/2014	53147/2018	31/10/2018	29/10/2018	53154/2018	29/10/2018	C/52436/2018	
8	ST/52429/2018	53152/2018	31/10/2018	29/10/2018	53153/2018	29/10/2018	C/52392/2018	
9	ST/54338/2014	53147/2018	31/10/2018	29/10/2018	53154/2018	29/10/2018	C/52436/2018	
10	ST/52434/2018	53155/2018	31/10/2018	29/10/2018	53156/2018	29/10/2018	C/52435/2018	
11	ST/54338/2014	53147/2018	31/10/2018	29/10/2018	53156/2018	29/10/2018	C/52393/2018	
12	ST/50013,50108/20	53157/2018	31/10/2018	29/10/2018	53159-53160/2018	29/10/2018	ST/50013,50108/20	
13	ST/53014,53496/2	53159-53160/2018	31/10/2018	29/10/2018	53159-53160/2018	29/10/2018	ST/53014,53496/2	
14	ST/55886/2014	53165/2018	31/10/2018	29/10/2018	53165/2018	29/10/2018	ST/55886/2014	
15	ST/1630/2011	53166/2018	31/10/2018	29/10/2018	53166/2018	29/10/2018	ST/1630/2011	
16	ST/50238,51246/201	53174-53181/2018	30/10/2018	30/10/2018	53174-53181/2018	30/10/2018	ST/50238,51246/201	
17	C/50238,51246/201	53182-53183/2018	29/10/2018	29/10/2018	53182-53183/2018	29/10/2018	C/50238,51246/201	
18	ST/51804/2015	53194/2018	1/11/2018	29/0/2018	53198/2018	29/10/2018	ST/53994/2014	
19	ST/51804/2015	53194/2018	1/11/2018	1/11/2018	53198/2018	29/10/2018	ST/51702/2018	
20	ST/51702/2018	53201/2018	1/11/2018	29/10/2018	53201/2018	29/10/2018	ST/51702/2018	
21	ST/52638-	52639/2015	1/11/2018	30/10/2018	52639/2015	1/11/2018	ST/52638-	
22	ST/57803/2013	53205/2018	2/11/2018	31/10/2018	53206/2018	31/10/2018	ST/50790/2015	
23	ST/50790/2015	53206/2018	2/11/2018	31/10/2018	53207/2018	31/10/2018	ST/50490/2018	
24	ST/50490/2018	53207/2018	2/11/2018	31/10/2018	53208/2018	31/10/2018	ST/54664/2014	
25	ST/54664/2014	53208/2018	2/11/2018	31/10/2018	53209/2018	31/10/2018	ST/51412/2018	
26	ST/51412/2018	53209/2018	2/11/2018	31/10/2018	53210/2018	31/10/2018	ST/51797/2015	
27	ST/51797/2015	53210/2018	2/11/2018	31/10/2018	53210/2018	31/10/2018		

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI  
Customs, Service Tax & Anti Dumping Branch  
WEEKLY DISPATCH STATEMENT  
FROM 29-10-2018 TO 02-11-2018

6/11/18  
BSC 2nd Smtg

				Deputy REGISTRAR
1	INTERIM ORDERS			
12	ST/51934/2014	50789/2018	31/10/2018	2/11/2018
11	ST/51986/2018	50787-50788/2018	31/10/2018	2/11/2018
10	ST/50194/2014	50786/2018	31/10/2018	2/11/2018
9	ST/51659/2018	50785/2018	31/10/2018	2/11/2018
8	18			
7	ST/1052-	50774-50784/2018	31/10/2018	2/11/2018
6	1060,1750,1454/20	50770-50771/2018	30/10/2018	1/11/2018
5	ST/60009/2013,ST/	50767-50768/2018	25/10/2018	2/9/10/2018
4	ST/53044/2018	50766/2018	25/10/2018	2/9/10/2018
3	ST/52994/2018	50764/2018	25/10/2018	2/9/10/2018
2	ST/52884/2018	50763/2018	25/10/2018	2/9/10/2018
1	ST/52866/2018	50762/2018	25/10/2018	2/9/10/2018
	ST/52858/2018	50761/2018	25/0/2018	2/9/10/2018

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I. Act may download these orders from CESAT website.

6/11/18